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REVIEW AND ANNUAL REPORT OF MODERN BAKERIES LTD., NEW DELHI FOR 1974-75 WITH AUDIT REPORT, AND DELHI LAND HOLDINGS (CEILING) AMENDMENT RULES, 1976.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Modern Bakeries (India) Limited, New Delhi, for the year 1974-75.
 - (ii) Annual Report of the Modern Bakeries (India) Limited, New Delhi for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—10310/76].

(2) A copy of the Delhi Land Holdings (Ceiling) (Amendment) Rules, 1976, published in Notification No. F. 11(12)/S.K./C/76 in Delhi Gazette dated the 14th January, 1976 under sub-section (3) of section 27 of the Delhi Land Holdings (Ceiling) Act 1960. [Placed in Library. See No. LT—10311/76].

DRAFT ORDERS TO BE ISSUED UNDER SECTION 81 OF THE COMPANIES ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA):

I beg to lay on the Table a copyeach of the following Draft Orders (Hindi and English versions) to be issued under subsection (4) of section 81 of the Companies

Act, 1956, under sub-section (6) of section 81 of the said Act —

- (i) Order No. 33/61/75—CL. III direct; M/s. Hindustan Photo Films Manufacturing Company Limited, Indu Nagar, Ootacamund to convert a part of its loan into equity share capital.
- (ii) Order No. 33/7/76-CL.III directing M/s. Jessop and Company Limited, Calcutta to covert a part of his Loan into equity share capital.

[Placed in Library, See No. LT—10312/76].

ANNUAL REPORTS OF GOA SHIPYARD LTD.
GOA & MAZAGAON DOCK LTD., BOMBAY
FOR 1974-75.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Annual Report of the Goa Shipyard Limited Vasco-da-Gama, Goa, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (ii) Annual Report of the Mazagaon Dock Limited, Bombay, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—10313/76].

NOTIFICATION UNDER MOTOR VEHICLES
ACT, ANNUAL REPORT FOR 1972-73 AND
CERTIFIED ACCOUNTS FOR 1971-72 OF
D.T.C., NEW DELHI WITH STATEMENTS
FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRAN-